

Funds for relocation of families from railways land

452. SHRI VIJAY GOEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the fate of ₹ 100 crores deposited by Northern Railways few years ago with DDA to relocate and remove families who have encroached upon railways land in Delhi, the details of action taken so far;

(b) if no action has been taken, the reasons therefor;

(c) whether Government propose to fix responsibility for failure for not taking any action so far; and

(d) by when action is proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL) : (a) to (d) The information is being collected.

New JnNURM

†453. SHRI ASHK ALI TAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government intends to implement a new and better Jawaharlal Nehru National Urban Renewal Mission;

(b) if so, the policy to declare the mission cities; and

(c) whether Government proposes to release the amount deducted from the sanctioned amount of Urban Infrastructure and Governance (UIG) projects (39.56 crore rupees) immediately?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA (BABUL SUPRIYO) BARAL) : (a) to (c) The Jawaharlal Nehru National Urban Renewal Mission came to an end on 31.03.2014. The Government is considering the launch of a new Urban Development Mission for infrastructure development of 500 cities. The contours of the mission are being finalized.

Cleanliness drive programme

†454. DR. SATYANARAYAN JATIYA : Will the MINISTER OF URBAN DEVELOPMENT be pleased to state:

(a) the manner in which the programmes under the 'cleanliness drive' are

† Original notice of the question received in Hindi.